

THE HIGH COURT OF KERALA

P2-111/2019

Kochi : 682 031
Date : 17.07.2019

OFFICIAL MEMORANDUM

Sub:- U.Savitha Bhat Memorial Award, 2019 - reg.

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The U.Savitha Bhat Memorial Award was instituted by Sri. Justice U.L. Bhat, former Acting Chief Justice of the High Court of Kerala, and Chief Justice of Gauhati and Madhya Pradesh High Courts, as an endowment in memory of his daughter Kum. U. Savitha Bhat to the children of the Staff of the High Court for encouraging them to improve their academic achievements.

The award is presented every year to children of the Staff of High Court of Kerala who are top scorers from among the Higher Secondary/ equivalent and the SSLC/ equivalent examinations.

The clauses 6(a) and 6(b) of the Scheme of the Award provides that the award shall be given once a year to the children of the staff of the High Court who secure the highest grade/percentage of marks in Science Group and Humanities/Commerce Groups of the Higher Secondary/ equivalent examinations and the SSLC/equivalent examination respectively.

As per clause 7 of the Scheme, if either of the two students selected under clause 6(a) or the student selected under clause 6(b) is not a girl, the girl student who secures the highest grade/percentage of marks in either of the two groups of examinations covered by clause 6(a) or the girl student who secures highest grade / percentage of marks for SSLC/equivalent, as the case may be, shall be given a third award under clause 6(a) or a second award under clause 6(b). If the above girl happens to be eligible for the award under clause 6(a) or 6(b), as the case may be, she would not be eligible for the award under clause 7.

The members of the staff of the High Court whose children who are eligible to apply for the award in each group can submit the profile of the candidate in the format enclosed along with the copies of marklists attested by a Gazetted Officer of the High Court to the Public Relations Officer on or before 07.08.2019.

(By Order)


K. Haripal
Registrar General

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U. SAVITHA BHAT MEMORIAL AWARD

PROFILE OF THE CANDIDATE

1. Name of the Employee:
(With PEN)
2. Designation:
3. Contact details: (i) Office :

(ii) Mobile:
4. Name of the ward eligible to apply for the Award:
5. Gender:
6. Academic Profile (relevant to the consideration of the Award)

Qualifying Examination	Stream of study	Year of passing	Board/Authority	Percentage of marks/Grades

7. Present academic pursuit:
8. Enclosures:

Declaration

The details furnished above are true to the best of my knowledge and I am conversant with the terms of the Award.

Place :
Date :

Signature

To

The Director, Kerala Judicial Academy.

The Addl. Director, Kerala Judicial Academy.

The Registrar(Finance).

The Registrar (Recruitment and Computerisation)

The Registrar (Administration).

The Registrar(Judicial).

The Addl. Registrar (General Administration)

The Joint Registrars, High Court.

The Deputy Registrars, High Court.

The Protocol Officer, High Court.

The Private Secretary to Chief Justice, High Court.

The Chief Librarian, High Court.

They shall bring the matter to the notice of the staff under their control

The Assistant Registrars, High Court [The Assistant Registrars of Kerala Judicial Academy
CO & K Sections shall bring the matter to the notice of the staff under their control]

The Accounts Officer, High Court.

The Addl. Public Relations Officer, High Court.

The Personal Assistant and additional PA
to the Hon'ble Chief Justice, High Court.

They shall bring the matter to the notice of the staff under their control

The Private Secretaries to the Hon'ble Judges.

The Superintendent (Vehicles), High Court.

All Section Heads, High Court.

The Confidential Assistants to Registrars, High Court.

The Administrative Records Section, High Court.

The File.

Copy to:- All Service Associations, High Court.

'Samanwaya', High Court Buildings, Kochi.